

**Shri Goray:** Sir, I introduce the Bill.

**Shri A. T. Sarma:** Sir, I introduce the Bill.

**COIR INDUSTRY (AMENDMENT) BILL\***

(AMENDMENT OF SECTIONS 10, 20, 21 AND 26) BY **SHRI S. C. SAMANTA**

**Shri S. C. Samanta (Tamluk):** Sir, I beg to move for leave to introduce a Bill further to amend the Coir Industry Act, 1953.

**Mr. Chairman:** The question is:

"That leave be granted to introduce a Bill further to amend the Coir Industry Act, 1953."

*The motion was adopted.*

**Shri S. C. Samanta:** Sir, I introduce the Bill.

**ALL INDIA AYURVEDIC UNIVERSITY BILL\***

BY **SHRI A. T. SARMA.**

**Shri A. T. Sarma (Chattrapur):** Sir, I beg to move for leave to introduce a Bill to provide for the establishment of an All India Ayurvedic University under the aegis of the Government of India with a view to resuscitate and encourage the study and growth of the science of Ayurveda in India.

**Mr. Chairman:** The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an All India Ayurvedic University under the aegis of the Government of India with a view to resuscitate and encourage the study and growth of the science of Ayurveda in India."

*The motion was adopted.*

**CIVIL AVIATION (LICENSING) BILL\***

BY **SHRI AMJAD ALI**

**Shri Amjad Ali (Dhubri):** I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953.

**Mr. Chairman:** The question is:

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

*The motion was adopted.*

**Shri Amjad Ali:** Sir, I introduce the Bill.

**14.35 hrs.**

**RESTORATION OF PLACES OF RELIGIOUS WORSHIP BILL—contd.**

BY **SHRI PRAKASH VIR SHASTRI**

**Mr. Chairman:** The House will now proceed with the further consideration of the following motion moved by Shri Prakash Vir Shastri on the 1st September 1961:—

"That the Bill to provide for the restoration of places of religious worship in the possession of certain persons or communities to the original rightful owners thereof be taken into consideration."

The time allotted for this Bill is one hour and thirty minutes; time already taken is one hour and 31 minutes. May I know if any other hon. Member wishes to speak?

**श्री प्रकाशवीर शास्त्री (गुडगांव) :**  
सभापति जी, मैं इन्हें लिए विधिवत् प्रस्ताव